

(ड) केन्द्रीय सहायता तथा वित्तीय संस्थानों द्वारा प्रदत्त सुविधाएं स्वयं राज्य सरकारों द्वारा दिए गए प्रोत्साहनों के अतिरिक्त होगी।

Police firing at Rourkela Steel Plant

2227. SHRI BAIDHAR BEHERA ;
SHRI SRINIBAS MISRA ;
SHRI MOHAN SWARUP ;

Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether it is a fact that several workers may killed in the Police firing at Rourkela on the 27th September, 1969;

(b) if so, the reasons for the police firing; and

(c) the steps taken by the authorities of the Rourkela Steel Plant to restore peace at the Plant ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) : (a) No, Sir; there was no police firing at Rourkela on the 27th September, 1969.

(b) and (c). Do not arise.

दिल्ली में विकलांग बच्चों के लिये छात्रवृत्तियां

2228. श्री ओंकार लाल बेरवा : क्या विधि तथा समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार ने दिल्ली में विकलांग बच्चों के लिये छात्रवृत्तियों की राशि को कम कर दिया है ;

(ख) यदि हाँ, तो इसके क्या कारण हैं ; और

(ग) इस समय ये छात्रवृत्तियां कुल कितने बच्चों को दी जाती हैं ?

विधि मंत्रालय और सामाजिक कल्याण विभाग में राज्य मंत्री (डा० श्रीमती फूलरेखु गुह) :
(क) नहीं, श्रीमान।

(ख) प्रश्न नहीं उठता।

(ग) 1969-70 के दौरान 4

Non-payment of Tuition Fee to Employees of Goods shed, Kanpur (Northern Railway).

2229. SHRI SURAJ BHAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that no tuition fee has been reimbursed to about 200 Railway Goods Clerks of the Central Goods shed at Kanpur, Northern Railway for the year 1966, 1967 and 1969;

(b) whether it is also a fact that most of the tuition fee bills of the employees have either been destroyed or misplaced to harass those poor employees;

(c) if so, what are the reasons and who are responsible for this inordinate delay; and

(d) by what time the payments of the dues will be made to the employees concerned ?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI GOVINDA MENON) : (a) All the bills submitted during these years have since been passed for payment.

(b) No.

(c) and (d). Do not arise.

Titaghar Paper Mill Ltd., Calcutta

2230. SHRI S. M. KRISHNA ;
SHRI K. LAKKAPPA ;
SHRI A. SREEDHARAN ;

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the authorised and paid-up capital of the Titaghar Paper Mills Ltd., Calcutta

at the time of its setting up and as on the 31st March, 1969 ;

(b) the amount of loan received by the Mills upto the 31st August, 1969 from Government, Banks or other parties, separately ;

(c) the amount paid as interest by the Mills during the last three years ;

(d) the details of its performance during the last three years and the amount of profit or loss, if any ; and

(e) the reasons for losses, if any and the estimates for the year 1969-70 ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) M/s. Titagarh Paper Mills Ltd., Calcutta was incorporated on 28-7-1882. Its first available Balance-sheet relates to the year ending 31-3-1928 according to which its authorized and paid-up capital was Rs. 11.36 lakhs and Rs. 9.80 lakhs respectively. On 31st March, 1969 its authorized and paid-up capitals both stood at about Rs. 4.51 crores.

(b) As the company was registered as far back as on 28-7-1882, it is not possible to furnish information regarding total loans received from different sources by the Company for the entire period. However, details of loans outstanding as on 31st March, 1969

are as follows :

<u>Secured Loans</u>	Rs.
Registered Debentures Bank (Cash Credit)	1,00,00,000 2,64,97,772
Other (Deferred payment for machinery purchased from abroad)	36,02,198
Total	<u>4,00,99,970</u>
<u>Unsecured Loans</u>	Rs.
From State Bank of India	9,295
Others (Deferred payments for machinery purchased from abroad)	5,48,320
Total	<u>5,57,615</u>

(c) The details of interest (including discount and finance charges) paid by the company during each of the last three years are as follows :

<u>Paid during the year ending</u>	Rs.
31st March, 1967	26,61,520
31st March, 1968	35,76,494
31st March, 1969	34,36,571
Total	<u>96,74,585</u>

(d) The performance of the company for the last three years is shown in the table given below :

(Rs. in '000)

	31-3-1967	31-3-1968	31-3-1969
Sales (Turnover)	12,68,40	12,82,69	14,75,41
Profit before tax	(—) 14,61	(—) 68,58	16,68
Profit after tax	(—) 14,74	(—) 68,64	16,65
Dividend declared	Nil	Nil	Nil

(e) The losses incurred by the company during the years 1966-67 and 1967-68 have been stated in the Director's Report to be due to increase in wages, port devaluation losses, higher freight, rise in the price of raw materials, fuel etc.

The estimates for the year 1969-70 are not available with the Government.

Hindustan Lever Ltd.

2231. SHRI S. M. KRISHNA ;
SHRI K. LAKKAPPA ;
SHRI A. SREEDHARAN ;

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the authorised and paid-up capital of the Hindustan Lever Ltd., at the time of its setting up and as on 31-3-1969 ;

(b) the amount of loans received by the company upto the August 31, 1969 from Government, Banks or other parties separately ;

(c) the amount paid as interest by the company during the last three years ;

(d) the details of its performance during the last three years and the amount of profit or loss if any ; and

(e) the reasons for losses, if any, and the estimates for the year 1969-70 ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) The authorised and paid up capital of M/s. Hindustan Lever Ltd., Bombay at the time of its incorporation in 1933 was Rs. 1 lakh and Rs. 20, respectively. On 31st December, 1968 both its authorised capital and paid up capital stood at Rs. 11.56 crores.

(b) As the company was registered as far back as in 1933, it is not possible to furnish information regarding the total loans received from different sources by the company for the entire period. However, details of the loans outstanding as on 31st December, 1968 are as follows :

Secured Loans	Rs.
Debentures	2,50,00,000
From I.C.I.C.I.	22,33,530
From Bank (Overdraft)	1,70,77,913
Total	4,43,11,443

The details of interest paid by the company during each of the last three years are as follows :

Paid during the year ending	31-12-66	31-12-67	31-12-68
	Rs.	Rs.	Rs.
Interest paid on bank and current accounts	24,07,956	29,95,161	4,69,171
Interest on loan funds	2,28,553	20,47,068	21,47,458
Total	26,36,509	50,42,229	26,16,629

(d) the details about the performance of the company for the last three year are as follows :

(Rs. in '000)

	31-12-66	31-12-67	31-12-68
Sales	84,66,81	93,28,15	92,58,75
Profit before tax	5,22,01	4,73,91	5,41,64
Profit after tax	2,33,61	2,18,44	2,47,14
Dividend declared	14%	14%	14%